

ember, 1979 to the 29th February, 1980, there were two cases of dacoity and three cases of robbery, reported at the Police Station, Ashok Vihar. Out of them, one case of robbery occurred during day time.

(c) Fifteen cases of dacoity were reported in the whole Union Territory of Delhi during the last three months i.e., from 1st December, 1979 to 29th Feb., 1980.

Following steps have been taken to prevent such crimes:—

(i) Intensive foot and mobile patrolling including armed, with walkie-talkie sets and wireless fitted motor cycle patrols, has been introduced. 10 companies of additional force from DAP/CRPF have been provided to the District for night patrolling and an additional CRPF Bn. has also been provided for the purpose. The patrolling is being personally supervised by senior police officers.

(ii) About 2000 Home Guards have been inducted with the Police for night and early morning hours patrolling. Special attention is being paid to parks and vulnerable residential localities.

(iii) Surprise checking of vehicles to detect those involved in commission of crime.

(iv) Organisation of Thekri Pehra and patrolling by local residents and private chowkidars in coordination with police patrols and pickets.

(v) Setting up of temporary Police Posts pending regular sanction in some vulnerable localities.

(vi) Stepping up of externment proceedings; more than 450 criminals and bad characters have been externed out of Delhi from 1st July 1978 to 3rd March 1980.

(vii) Continuous drives by the special squads of the districts to detect the dacoits auto-lifters, robbers/snatchers, pick-pockets, eve-teasers and other bad characters by developing intelligence.

(viii) Meeting with residents of the localities by the Deputy Commissioners/Assistant Commissioners of Police to explain the measures taken and obtain their suggestions.

(ix) Meetings with the representatives of women's colleges to curb the crime of eve-teasing.

(x) Sanctioning more staff in police stations created in 1978 is under active consideration of the Government.

(xi) Recently, to improve the mobility of police on duty, 57 new vehicles have been sanctioned to replace old ones. 8 new jeeps have also been sanctioned.

(xii) It has been decided that the Crime Record Office will operate round the clock instead of one shift as in the past.

#### **Report of Commission for Scheduled Castes and Scheduled Tribes for 1978-79 and atrocities on Harijans**

228. SHRI K. P. SINGH DEO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Scheduled Castes and Scheduled Tribes Commission in its report for 1978-79 has stated that atrocities on Scheduled Castes and Scheduled Tribes are continuing and have increased during this period as compared to the earlier years;

(b) whether the Commission has also suggested some positive measures to end this social stigma; and

(c) if so, Government's reaction to the above and what measures are being contemplated by Central Government under Article 46 to ensure safeguards to these communities in each State and Union Territories?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). The Report of the Commission

for Scheduled Castes and Scheduled Tribes for 1978-79 was submitted last month only. As per terms of the Resolution setting up the Commission, the Report has to be placed on the Table of each House of Parliament and action is being taken to comply with the requirement.

**Attacks on Harijans in Bihar**

229. SHRI VIJAY KUMAR YADAV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of incidents of attacks on Harijan reported during the current year in Bihar and the reasons therefor;

(b) the number of persons killed, loss of property etc. in each of these incidents;

(c) whether Government have given any compensation to the victims;

(d) the number of houses damaged and the assistance provided by the Government for their repairs; and

(e) the measures taken to bring the culprits to book to check recurrence of such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) According to information received from the Government of Bihar, the following crimes were perpetrated by members of non-Scheduled Castes against members of Scheduled Castes in the State during the months of January and February, 1980:

Month	Murder	Violence resulting in previous hurt	Rape	Arson or serious mischief in respect of property	Other I.P.C. offences
Jan. 80	5	13	5	19	72
Feb. 80	2	5	1	4	25

The State Government has further reported that the above information is incomplete as reports from some of the districts have not yet been received by them. They have stated that these incidents took place as a result of various causes such as land disputes, disputes regarding minimum wages group rivalry etc.

(b) 21 persons were killed in these incidents. 45 houses were destroyed. Domestic articles such as cloth and wooden furniture were burnt down and some domestic animals were also killed in arson cases.

(c) and (d). The State Government has reported that immediate relief in kind and cash were provided. Clothes and ration were given together with

financial assistance for construction of new houses.

(e) The State Government has reported that all police and civil officials have been directed to give utmost attention to the problems of members of Scheduled Castes. Measures have been taken to apprehend guilty persons and complete investigation of cases quickly.

**Foreign Conspiracy behind agitation and violent incidents in Assam**

230. SHRI K. C. PANDEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether conspiracy by the foreign countries is behind the agitation and violent incidents in Assam;